GOVERNMENT OF WEST BENGAL LEGISLATIVE DEPARTMENT West Bengal Act II of 1987

THE WEST BENGAL APPROPRIATION ACT, 1987.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette*, *Extraordinary*, of the 30th March, 1987.]

[30th March, 1987.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1987.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1987;

It is hereby enacted in the Thirty-eighth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

- 1. This Act may be called the West Bengal Appropriation Act, 1987.
- Short title.
- 2. From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two hundred and fifty-six crores ninety lakhs fifty-nine thousand two hundred and forty-eight towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1987, in respect of the services and purposes specified in column 2 of the Schedule.

Issue of Rs. 2,56,90,59,248 out of the Consolidated Fund of West Bengal for the year 1986-87.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1987.

Appropria-

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2		3	
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
1	211—State Legislatures	4,24,000	51,000	4,75,000
Serial 2	212—Governor		92,000	92,000
3	213—Council of Ministers	8,95,000		8,95,000
4	214—Administration of Justice		39,90,000	39,90,000
5	215—Elections	9,35,49,000		9,35,49,000
	(b) Fiscal Services			
	(i) Collection of Taxes on Income and Expenditure			
6	220—Collection of Taxes on Income and Expenditure.	17,58,000		17,58,000
	(ii) Collection of Taxes on Property and Capital Transactions			
9	235—Collection of Other Taxes on Property and Capital Transactions	14,000		14,000
	(iii) Collection of Taxes on Commodities and Services			
10	239—State Excise	15,000		15,000
11	240—Sales Tax	11,82,000		11,82,000
12	241—Taxes on Vehicles	6,14,000	40,000	6,54,000
13	245—Other Taxes and Duties on Commodities and Services.		12,13,569	12,13,569
	(d) Administrative Services			
Serial 17	251—Public Service Commission		4,86,000	4,86,000

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Demand Number/		Sums not exceeding		
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
18	252—Secretariat—General Services	36,90,000	1,27,000	38,17,000
21	255—Police	9,47,24,000	6,700	9,47,30,700
22	256—Jails	29,57,000		29,57,000
	259—Public Works	3,47,88,000	65,000	3,48,53,000
	Capital Expenditure Outside the Revenue Account			
į	(Capital Outlay on Public Works under Functional Heads)			
25	B—Capital Account of Social and Community Services			
	480—Capital Outlay on Medical (Buildings).		9,12,838	9,12,838
	481—Capital Outlay on Family Welfare (Buildings).		4,52,500	4,52,500
	483—Capital Outlay on Housing (Buildings).		51,661	51,661
	Total	3,47,88,000	14,81,999	3,62,69,999
	REVENUE ACCOUNT			
ĺ	A—General Services			
	(d) Administrative Services			
26	260—Fire Protection and Control	66,67,000		66,67,000
27	265—Other Administrative Services	48,17,000		48,17,000
	(e) Pensions and Miscellaneous General Services			
28	266—Pensions and Other Retirement Benefits.	1	4,00,000	4,00,001
30	268—Miscellaneous General Services		2,000	2,000
	B—Social and Community Services		2,000	2,000
31	276—Secretariat—Social and	19,45,000		10 45 000
32	277—Education (Sports)	2,02,55.000		19,45,000 2,02,55,000

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Demand		Sı	ıms not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
***		Rs.	Rs.	Rs.
34	B—Social and Community Services 277—Education (Excluding Sports and Youth Welfare). 278—Art and Culture Total 279—Scientific Services and	45,09,64,000 18,46,000 45,28,10,000		45,09,64,000 18,46,000 45,28,10,000
	Research.	1,87,000	0.57.250	
36	Capital Expenditure Outside the Revenue Account B—Capital Account of Social and		2,57,350	2,57,350
	Community Services 480—Capital Outlay on Medical		5,43,724	5,43,724
-	Total		8,01,074	8,01,074
37	REVENUE ACCOUNT B—Social and Community Services 281—Family Welfare Capital Expenditure Outside the Revenue Account	6,42,37,000		6,42,37,000
39	B—Capital Account of Social and Community Services 483—Capital Outlay on Housing	2,13,85,000	4,62,089	2,18,47,089
40	REVENUE ACCOUNT B—Social and Community Services 284—Urban Development Capital Expenditure Outside the Revenue Account	5,73,27,000		5,73,27,000
	F—Loans and Advances 684—Loans for Urban Development	7,11,50,000		7,11,50,000
_	Total	12,84,77,000		12,84,77,000

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Demand Number/		S	ums not exceeding	
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
ſ	REVENUE ACCOUNT B—Social and Community Services 285—Information and Publicity Capital Expenditure Outside the	Rs. 1,11,84,000	<i>Rs</i>	Rs. 1,11.84,000
41	Revenue Account B—Capital Account of Social and Community Services 485—Capital Outlay on Information and Publicity. F—Loans and Advances 685—Loans for Information and Publicity.	95,62,86 0 62,00,000	18,45,266	1,14,08,126 62,00,000
	Total	2,69,46,860	18,45,266	2,87,92,126
42 44	REVENUE ACCOUNT B—Social and Community Services 287—Labour and Employment 288—Social Security and Welfare (Relief and Rehabilitation of Displaced Persons and Repatriates).	22,41,000		22,41,000
	282—Public Health, Sanitation and Water Supply (Sewerage and Water Supply) (Tribal Areas Sub-Plan). 288—Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	6,95,000	65,19,000	6,95,000
45	Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services (e) Capital Account of Transport and Communications 537—Capital Outlay on Roads and Bridges (Tribal Areas Sub-Plan).		1,16,173	1,16,173
	Total	2,53,31,000	1,16,173	2,54,47,173

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Demand		Sı	ıms not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
46	REVENUE ACCOUNT B—Social and Community Services 288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons			
47	and Repatriates and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes). 289—Relief on Account of Natural Calamities. Capital Expenditure Outside the Revenue Account	1,53,79,000 36,06,16,000	97,074	1,54,76,074 36,06,16,000
48	B—Capital Account of Social and Community Services 495—Capital Outlay on Other Social and Community Services.	10,03,000		10,03,000
49 50	REVENUE ACCOUNT C—Economic Services (a) General Economic Services 296—Secretariat—Economic Services	4,59,98,000	11,35,000	11,35,000 4,59,98,000 4,46,000
51	304—Other General Economic Services (b) Agriculture and Allied Services 305—Agriculture Capital Expenditure Outside the Revenue Account C—Capital Account of Economic	1,76,92,000	19,220	1,77,11,220
52	Services (b) Capital Account of Agriculture and Allied Services 505—Capital Outlay on Agriculture (Excluding Puhlic Undertakings).		4,32,588	4,32,588
	Total	1,76,92,000	4,51,808	1,81,43,808

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Demand Number/		S	Sums not exceeding	
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
53	REVENUE ACCOUNT C—Economic Services (b) Agriculture and Allied Services 306—Minor Irrigation Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services (b) Capital Account of Agriculture and Allied Services 506—Capital Outlay on Minor Irrigation, Soil Conservation and Area		1,17,387	1,17,387
	Development.		10,896	10.896
	Total		1,28,283	1,28,283
54	REVENUE ACCOUNT C—Economic Services (b) Agriculture and Allied Services 309—Food Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services (b) Capital Account of Agriculture and Allied Services	15,80,000		15,80,000
	509—Capital Outlay on Food	7,99,00,000	13,000	7,99,13,000
	Total	8,14,80,000	13,000	8,14,93,000

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Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
		}		
	REVENUE ACCOUNT			
	CEconomic Services			
	(b) Agriculture and Allied Services			
56	311—Dairy Development		26,356	26,356
58	313—Forest (Excluding Lloyd Botanic Garden, Darjeeling).	44,87,000	15,000	45,02,000
	(c) Industry and Minerals			
	320—Industries (Closed and Sick Industries).	2,47,000		2,47,000
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals	<u> </u>		
61	522—Capital Outlay on Machinery and Engineering Industries (Closed and Sick Industries).	21,35,000		21,35,000
	F-Loans and Advances			
	722—Loans for Machinery and Engineering Industries (Closed and Sick Industries)	1,30,65,000		1,30,65,000
	726—Loans for Consumer Industries (Closed and Sick Industries).		60,000	60,000
	Total	1,54,47,000	60,000	1,55,07,000

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Demand Number/	Į.	S	dums not exceeding	7
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT C—Economic Services (c) Industry and Minerals			
	320—Industries (Excluding Public Undertakings and Closed and Sick Industries).	54,19,000	2,22,168	56,41,168
62	Capital Expenditure Outside the Revenue Account	!		
	F-Loans and Advances 720—Loans for Industrial Research and Development (Excluding Closed and Sick Industries).	49,56,000		49,56,000
	Total	1,03.75,000	2,22,168	1.05,97,168
	REVENUE ACCOUNT C—Economic Services			
	(c) Industry and Minerals 321—Village and Small Industries (Excluding Public Undertakings) Capital Expenditure Outside the Revenue Account	4,53,51,000		4,53,51,000
	C—Capital Account of Economic Services			
63	(c) Capital Account of Industry and Minerals			
	521—Capital Outlay on Village and Small Industries (Excluding Public Undertakings).	19,00,000		19,00,000
	F—Loans and Advances 721—Loans for Village and Small	·		21,11,000
	Industries (Excluding Public Undertakings).	7,23,000	• •	7,23,000
	Total	4,79,74,000		4,79.74,000

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Demand		Si	Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	REVENUE ACCOUNT C—Economic Services (d) Water and Power Development				
Γ	332—Multipurpose River Projects	23,73,000		23,73,000	
	333—Irrigation, Navigation, Drainage and Flood Control Projects.	34,61,000	• •	34,61,000	
	Capital Expenditure Outside the Revenue Account				
66	C—Capital Account of Economic Services	<u> </u>			
	(d) Capital Account of Water and Power Development				
	532—Capital Outlay on Multipurpose River Projects.	16,04,36,000	89,000	16,05,25,000	
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.		27,66,078	27,66,078	
	Total	16,62,70,000	28,55,078	16,91,25.078	
70	REVENUE ACCOUNT C—Economic Services (e) Transport and Communications 337—Roads and Bridges Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services (e) Capital Account of Transport and Communications	60,00,000	29,750	60,29,750	
]	537—Capital Outlay on Roads and Bridges.	1,83,85,000	1,55,000	1,85,40,000	
	Total	2,43,85,000	1,84,750	2,45,69,750	

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Demand Number/		S	ums not exceeding	
Serial Number,	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	REVENUE ACCOUNT	Rs.	Rs.	Rs.
71	C—Economic Services (e) Transport and Communication 338—Road and Water Transport Services. Capital Expenditure Outside the	48,18,000		48,18,000
	Revenue Account C—Capital Account of Economic Services			
73	(e) Capital Account of Transport and Communications 544—Capital Outlay on Other Transport and Communication Services.	8,00,000		8,00,000
	REVENUE ACCOUNT D—Grants-in-aid and Contributions			
74	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat)	10,78,00,000		10,78,00,000
	C—Economic Services		-	
	(c) Industry and Minerals 320—Industries (Public Undertakings) Capital Expenditure Outside the Revenue Account	2,85,000		2,85,000
	F—Loans and Advances			
76	722—Loans for Machinery and Engineering Industries (Public Undertakings).	65,00,000		65,00,000
	723—Loans for Petroleum, Chemicals and Fertiliser Industries (Public Undertakings).	9,18,00,000		9,18,00,000
	726—Loans for Consumer Industries (Public Undertakings).	9,39,25,000		9,39,25,000
	Total	19,25,10,000		19,25,10,000

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1	2		3	
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
78	REVENUE ACCOUNT B—Social and Community Services 282—Public Health, Sanitation and Water Supply (Sewerage and Water supply). Capital Expenditure Outside the Revenue Account C—Capital Account of Economic Services (c) Capital Account of Industry	12,69,94,000		12,69,94,000
81	and Minerals 523—Capital Outlay on Petroleum, Chemicals and Fertiliser Industries (Excluding Public Undertakings)	5,08,00,000		5,08,00,000
82	526—Capital Outlay on Consumer Industries (Excluding Public Under- takings and Closed and Sick Industries).	87,75,000	3,50,000	91,25,000
	F-Loans and Advances			
	726—Loans for Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries).	97,00,000	• •	97,00,000
	Total	1,84,75,000	3,50,000	1,88,25,000

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Demand Number/		S	Sums not exceeding	g	
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
,	C—Capital Account of Economic Services		i		
	(c) Capital Account of Industry and Minerals				
	530—Investments in Industrial Financial Institutions (Excluding Public Undertakings)	41,00,000		41,00,000	
84	F-Loans and Advances			;	
	730—Loans to Industrial Financial Institutions (Excluding Public Undertakings).	1,39,00,000		1,39,00,000	
	Total	1,80,00,000		1,80,00,000	
86	766—Loans to Government Servants, etc.	8,50,00,000	. ,	8,50,00,000	
	Grand Total	2,54,58,86,861	2,31,72,387	2,56,90,59,248	